

NOTICE

As directed, kindly take notice that Hon'ble Mrs. Justice Soni Shrivastava will take up the following case today i.e. on 30th September, 2026 at 2:15 P.M. in Court No.216 (Cent. Building).

FOR ORDERS (ON OFFICE NOTES)

1. CR. MISC./72542/2023
341,323,498(A),37 D ORDER OF
COGNIZA

2 DIGVIJAY RAJA AND ORS
VS THE STATE OF BIHAR AND
ANR

MANOJ KUMAR
SINGH
SAURAV KARN

MADHURA NAND
JHA

Patna High Court

Dated, 30th September, 2026

By order of Hon'ble Court

Sd/-

(Pranaw Shankar)

Joint Registrar (List)

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